

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 137626/2018,137627/2018,137628/2018, in Petition(s) for Special Leave to Appeal (C) No(s). 29139/2018

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DUNGAR SINGH AND ANR

Respondent(s)

(ONLY SLP (C) NO. 5697/2019 IS TO BE LISTED BEFORE LD. REGISTRAR COURT.)

WITH

SLP(C) No. 5697/2019 (XI)

(FOR ADMISSION and I.R. and IA No.26002/2019-CONDONATION OF DELAY IN FILING and IA No.26004/2019-EXEMPTION FROM FILING O.T.)

Date : 15-04-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Kamlendra Mishra, AOR

For Respondent(s)

Mr. Neeraj Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 5697/2019

None appeared for the petitioner when called.

Spare copy has not been filed in respect of the sole respondent. Ld. Counsel for the petitioner is directed to file spare copy within two weeks from today failing which action under Order V, Rule 1(29) will be taken.

Copy of order be served on the Ld. Counsel for the petitioner.

List again on 30.4.2019.

ANIL LAXMAN PANSARE
Registrar